

**Central Administrative Tribunal
Principal Bench**

O.A. No. 261/2017

New Delhi this the 23rd day of January, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Ashwani Kumar Gupta, aged 38 years
s/o Sh. Ram Kishore Gupta,
working as Investigator in
Department of Social Welfare,
Govt. of NCT of Delhi,
r/o H.No. 135, Gali No. I, Pratap Vihar-II,
Kirari Suleman Nagar, Delhi-86.

....Applicant

(By Advocate: Mr. Yogesh Sharma)

Vs.

1. Govt. of NCT of Delhi Through
The Chief Secretary,
New Sectt., I.P. Estate, New Delhi.
2. The Secretary,
Department of Social Welfare & WCD,
Govt. of NCT of Delhi
GLNS Complex, Delhi Gate, New Delhi

....Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

The applicant is seeking promotion to the post of House Father/mother. According to him, sufficient number of vacancies are available to consider him for such promotion. He made a representation on 07.09.2015 but the respondents have yet to take any decision on the same. Learned counsel argued that the applicant would be satisfied if directions are given to the respondents to take appropriate decision on his representation within a given time frame.

2. Accordingly, we dispose of this OA without issuing notice to the respondents with a direction to them to decide the representation dated 07.09.2016 of the applicant by means of reasoned and speaking order within a

period of 60 days from the date of receipt of certified copy of this order. No costs.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/sarita/

